

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 219 of 2019**

**IN THE MATTER OF:**

**Committee of Creditors of Amtek Auto Ltd.  
through Corporation Bank**

**.....Appellant**

**Vs.**

**Mr. Dinkar T.Venkatasubramanian & Ors.**

**.....Respondents**

**Present :**

**For Appellant:**

**Mr. Raju Ramachandran, Sr. Advocate with Ms. Misha, Mr. Siddhant Kant, Ms. Charu Bansal, Mr. Ishwar, Mr. Soumabho Ghose, Mr. Raza Abbas, Advocates**

**Mr. A.S. Chandhiok, Mr. K. Datta, Ms. Prachi Johri, Ms. Shweta Kakkar, Ms. Priya for Liberty House Group Pte Ltd.**

**For Respondents:**

**Mr. Amit Singh Chadha, Sr. Advocate with Mr. Gyanendra Kumar, Ms. Shikha Tandon, Ms. Pallavi, Ms. Srishti Govil, Mr. Shivanshu Bhardwaj, Advocates for DVI**

**Mr. Sumant Batra, Ms. Srishti Kapoor, Advocates for RP**

**Mr. Sumesh Dhawan, Ms. Vatsala Kak, Advocates for shareholders**

**For Intervenor**

**Mr. Rajiv Nayar, Sr. Advocate, Mr. Abhishek Swaroop, Ms. Manjira Dasgupta, Mr. Naman Singh Bagga, Advocates**

**...contd.**

**With**

**Company Appeal (AT) (Insolvency)No. 442 of 2019**

**IN THE MATTER OF:**

**Liberty House Group Pte Ltd.**

**.....Appellant**

**Vs.**

**Mr. Dinkar T.Venkatasubramanian & Ors.**

**.....Respondents**

**Present :**

**For Appellant:**

**Mr. A.S. Chandhiok, Sr. Advocate with Mr. K.Datta, Ms. Prachi Johri, Ms. Shweta Kakkar, Ms. Priya, Mr. Siddharth, Advocates for Liberty House Group Pte Ltd.**

**For Respondents:**

**Mr. Raju Ramachandran, Sr. Advocate with Ms. Misha, Mr. Siddhant Kant, Ms. Charu Bansal, Advocates for R-2**

**Mr. Sumesh Dhawan, Advocate for shareholders**

**Mr. Ishwar, Mr. Sumant Batra, Ms. Srishti Kapoor, Mr. Akshit Kapoor, Advocates for RP**

**Mr. Amit Singh Chadha, Sr. Advocate with Mr. Gyanendra Kumar, Ms. Shikha Tandon, Ms. Pallavi, Ms. Srishti Govil, Mr. Shivanshu Bhardwaj, Advocates for DVI**

....contd./

**With**

**Company Appeal (AT) (Insolvency)No. 443 of 2019**

**IN THE MATTER OF:**

**Liberty House Group Pte Ltd.  
Vs.**

**.....Appellant**

**The Committee of Creditors of Amtek Auto Ltd. & Anr. ....Respondents**

**Present :**

**For Appellant:**

**Mr. Soumabho Ghose, Mr. Raza Abbas, Advocates**

**Mr. A.S. Chandhiok, Mr. K. Datta, Ms. Prachi Johri,  
Ms. Shweta Kakkar, Ms. Priya for Liberty House  
Group Pte Ltd.**

**For Respondents:**

**Mr. Raju Ramachandran, Sr. Advocate with Ms.  
Misha, Mr. Siddhant Kant, Ms. Charu Bansal, Mr.  
Ishwar, Advocates for R-1**

**Mr. Sumant Batra, Ms. Srishti Kapoor, Advocates  
for RP**

**Mr. Sumesh Dhawan, Ms. Vatsala Kak, Advocates for  
shareholders**

**O R D E R**

**18.07.2019** - Heard Mr. Raju Ramachandran, learned Senior Counsel appearing on behalf of the Appellant, Mr. A.S. Chandhiok, learned Senior Counsel appearing on behalf of 'Liberty House Group Pte Ltd.'

...contd.

Heard Mr. Amit Chadha, learned Senior Counsel appearing on behalf of DVI – one of the ‘Respondent Applicant’, Mr. Sumant Batra, learned counsel appearing on behalf of ‘Resolution Professional’, Mr. Sumesh Dhawan, learned counsel for Promoter and Shareholders of the ‘Amtek Auto Ltd.’ and other Counsel.

Hearing concluded. **Judgment is reserved.**

It will be open to the parties to file short written submissions not more than three pages by **22<sup>nd</sup> July, 2019.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)

ss/sk

**Company Appeal (AT) (Insolvency)No. 219 of 2019**  
**Company Appeal (AT) (Insolvency)No. 442 of 2019**  
**Company Appeal (AT) (Insolvency)No. 443 of 2019**